

F. No.11/JS(Law)/2016/CIC
CENTRAL INFORMATION COMMISSION
Ground Floor, August Kranti Bhawan,
Bhikaji Cama Place, New Delhi – 110 066.
(Tel: 011 - 26105021)

Dated the 24th November, 2016

ORDER

Sub: Decision uploading procedure.

In supersession of all the earlier decisions/instructions/orders issued on the subject, it has been decided that henceforth the procedure given below will be followed for uploading the orders of the Commission:-

(i)	Interim Orders	Any number of interim orders can be uploaded, while the case is pending final disposal.
(ii)	Final Order	(a) Final order shall be uploaded, when the case is finally disposed off. (b) DEOs/LCs shall upload the order in a temporary file in the software, which shall not be visible to the public. DR shall verify the correctness of the order and then upload the order through his digital signature.
(iii)	Adjunct Order	There is no provision for adjunct order in view of separate provision for non-compliance and corrigendum.
(iv)	Corrigendum	Corrigendum to the final order can be uploaded without removing the final order.
(v)	Compliance	Any number of orders relating to compliance of Commission's orders can be uploaded keeping the same file number.

(Piyush Agarwal)
Registrar

To

1. Shri Subhash Sharma, DR to Chief IC.
2. Shri R.L. Gupta, DR to IC (BS).
3. Shri Ram Parkash Grover, DR to IC (YA).
4. Shri Vijay Bhalla, DR to IC (SH).
5. Shri T.K. Mohapatra, DR to IC (MP).
6. Shri K.A. Talwar, DR to IC(KY).

7. Shri Dinesh Kumar, DR to IC(SA).
8. Shri V.K. Sharma, DR to IC (SB).
9. Shri K.L. Das, DR to IC(BJ).
10. Shri Raghbir Singh, DR to IC(DP).
11. Shri A.K. Talapatra, DR to IC(AB).
12. Shri Umesh Chandra Joshi, DR (CR).

Copy to:

1. PSs to Secretary/Addl. Secretary.
2. JS(MR)/JS(A)/JS(Law)/JS(P&B).
3. In Charge, Dak Section.
4. NIC with the request to upload it on the website of the Commission.